

BEFORE THE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE

O.A.1 of 2023

Chandrasekarapuram Panchayat
Rep by its president

.....

Petitioner.

Vs

The Commissioner
Rasipuram Municipality and others

Respondents

TYPED SET OF PAPERS

S.No	DATE	PARTICULARS	PAGE No
1.	17.12.2025	REPORT FILED BY THE 1 st RESPONDENT	1

Certified that the contents of the typed set are true copies of their originals

Dated at Chennai on this the 17th day of December, 2025.


Counsel for 1st Respondent.

BEFORE THE NATIONAL GREEN TRIBUNAL,
SOUTHERN ZONE, CHENNAI
Original Application No. 1 of 2023 (SZ)

IN THE MATTER OF

Chandrasekarapuram Panchayat
Rep by its President K. Palanivel
S/o Komali Karuppan,
CHandrasekarapuram Village and Post,
Rasipuram Taluk, Namakkal District. ... Applicant.

Versus

1. Rasipuram Municipality,
by its Commissioner,
Rasipuram Taluk & Post,
Namakkal District- 637 408.

2. Tamil Nadu Pollution Control Board,
by its District Environmental Engineer,
District Collectorate Office,
Namakkal District- 637 003.

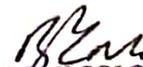
3. The District Collector,
District Collectorate Office,
Namakkal District- 637 003.

4. Rasipuram Panchayat Union,
By its Block Development Officer
Rasipuram Taluk & Post,
Namakkal District- 637 408. ... Respondents.

STATUS REPORT FILED ON BEHALF OF THE 1st RESPONDENT

I, Nivedita, D/o. Yakkoob, Hindu aged about 45 years working as Commissioner, Rasipuram Municipality, Rasipuram, do hereby solemnly affirm and sincerely state as follows:

1. I am the commissioner of the Rasipuram Municipality, the first respondent herein and well conversant with the facts of the case from the connected files.
2. It is submitted that the project of providing the Underground Sewerage system is completed for Rasipuram Town. As per the planned capacity, the system is now functional.
3. At present treated sewage is being disposed near the outlet point of the Thattankuttai Lake. The treated effluent discharge pipe has been laid as per


COMMISSIONER
RASIPURAM MUNICIPALITY

provision made in the Sanctioned Estimate. If the outlet pipe is extended up to the discharge Point of Thattankuttai Lake, the overflow water from Thattankuttai Lake will reach Anaipalayam Lake which is the next storage. Further it is informed that the treated sewage water only is being let out in the Thattankuttai Lake, which is within the permissible standards and hence the Lake water is not getting polluted due to the treated sewage water.

4. The two drains carrying the sewage to the Thattankuttai Lake shall not be connected directly to the STP. Since the waste water let in to the open drains. The STP is designed to the capacity of 6.96 MLD for the intermediate stage. At Present STP receiving average raw sewage of 4.50 MLD
5. The STP designed only for domestic sewage waste. In rainy season the quantity of storm water flow will be abnormal in open drain that will affect the STP components and Possibility of overflow is higher.
6. At present this STP is designed and constructed biological treatment only & This plant will never treat other than domestic sewage. Chemical, medical waste, poultry waste will destroy the Microbial culture in the STP. Hence These rectifications are not included in the STP design. So the open drains are not possible to connect in the Existing Sewage System.
7. At Present 4.50 MLD sewerage treatment is plant place further an action is initiated to get number sewer connectivity to further maybe upto treatment capacity.
8. Uncovered and left by areas under greed in sewerage system of this municipality, a proposal has been prepared by the consultant TNUFSL. The sewer system covered with entire municipal limit.
9. Presently TWAD Board will be doing necessary operation and maintainece works to STP and collection system. They ensure that the sewage from the assigned area is treated in the STP and no bypass of sewage shall take place.
10. Out of 7024 HSC so for 6744 HSC connections are connected with sewage system. Balance 280 HSC's completed before the end of January-2026.
11. The Rasipuram Municipality UGSS system was completed on March 2021 and functioning from February 2021 to till date.
12. The Treated Sewage water from STP which it will be let-into the Thattankuttai Lake will meet is described norms as maintained in environmental rule and confirmed the prescribed norms by the initiating for treated effluent.


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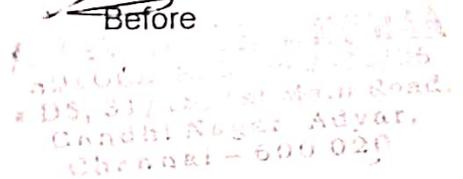
13. The Municipality installed Online Continuous Effluent Monitoring System (OCEMS) in December 2022 and comply with direction issued by TNPCB and CPCB

In the foregoing circumstances it is prayed that this Honorable Tribunal may be pleased to dismiss the above application and thus render Justice.

Solemnly affirmed on this the 15th day of December 2025 and the deponent herein has affixed his signature in my presence


COMMISSIONER
RASIPURAM MUNICIPALITY


Before


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Gandhi Nagar, Adyar,
Chennai - 600 029

**BEFORE THE NATIONAL
GREEN TRIBUNAL (SZ)
BENCH AT CHENNAI**

O A.No.1 of 2023 (SZ)

**REPORT FILED BY THE 1st
RESPONDENT date 17.12.2025**

**M/S.P.SRINIVAS (828/1994)
R.PURUSHOTHAMAN (263/2011)
COUNSEL FOR 1st RESPONDENT.**

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